

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C)- PIL No. 15289 of 2016

Purusottam Bal & Others ***Petitioners***
Mr. Dayanidhi Mohanty, Advocate

-versus-

Commissioner-Cum-Secretary & Others ***Opp. Party***
Mr. A.P. Das, ASC

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K.PATTANAİK

Order No.

ORDER
09.05.2022

05. 1. In an affidavit filed on 5th May, 2022 by the General Manager (Division-II) Odisha Water Corporation (WATCO), it is stated that 18 householders in the Badagada Canal road area have been given sewerage connections. It is further assured that 1.2 kilometers of the gravity network in the Laxmisagar area in Division-I have been completed and the remaining will be completed by the end of August, 2022. As regards, the remaining grievance of the petitioner concerning construction of drains an affidavit be filed, specific to the issue, by Opposite Party Nos. 1 to 3 within four weeks.
2. List on 13th July, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K.Pattanaik)
Judge